

Compd of with  
14-1-13

PROFORMA FOR DECLARATION ASSETS  
(AS On 31-03-2012)

PARUL SHRINASTAVA

15-02-1987

VIII CIVIL JUDGE CLASS-II DURG (C.G.)

Name of officer (In full)

Date of Birth.

Present post held

| Immovable Property                                                             |                              |      |                                                                                            |                                                                                                                                |
|--------------------------------------------------------------------------------|------------------------------|------|--------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------|
| Name of District Sub-Division Taluka and Village in which property is situated | Name and details of Property |      | If not in own name, state in whose name held and his/her relationship to the Govt. Servant | How acquired? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired. |
|                                                                                | Housing and other Buildings  | Land |                                                                                            |                                                                                                                                |
| 1                                                                              | 2                            | 3    | 4                                                                                          | 5                                                                                                                              |
| NIL                                                                            | NIL                          | NIL  | NIL                                                                                        | NIL                                                                                                                            |

| Movable Property (Valued Above 25,000/- of Rs.) |                                                                                         |  |
|-------------------------------------------------|-----------------------------------------------------------------------------------------|--|
| Name of Articles                                |                                                                                         |  |
|                                                 | NIL                                                                                     |  |
| Jewellery (Worth Rs.)                           | Jewellery (Lump Sum)                                                                    |  |
|                                                 | GOLD JEWELLERY (weight about 20gms.) valued at Rs. 60,000/-<br>Gifted to me by parents. |  |
| Shares/Debentures                               |                                                                                         |  |
| Name of issuing Company<br>1                    | Nos. of Shares<br>2                                                                     |  |
| NIL                                             | NIL                                                                                     |  |



| Life Insurance Policy & Others |  |             |  |
|--------------------------------|--|-------------|--|
| Name of issuing Company<br>1   |  | Amount<br>2 |  |
| NIL                            |  | NIL         |  |

  

| Bank Deposits/Securities & Investments |              |      |        |
|----------------------------------------|--------------|------|--------|
|                                        | Name of Bank | City | Amount |
| 1) Fixed Deposits                      | NIL          | NIL  | NIL    |
| 2) Savings Bank A/Cs                   | NIL          | NIL  | NIL    |
| 3) PPF                                 | NIL          | NIL  | NIL    |
| 4) GPF                                 | NIL          | NIL  | NIL    |
| 5) NSS                                 | NIL          | NIL  | NIL    |
| 6) Others                              | NIL          | NIL  | NIL    |

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated  
 Note - the expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965

Parul  
 10/11/13  
 Signature & Date